

Institute for training of regional level officers

†2492. SHRI HARIVANSH: Will the PRIME MINISTER be pleased to state:

(a) whether the Administrative Reform Commission had recommended to set up institutes for imparting training to officers at regional level apart from providing training at the top level;

(b) if so, the reasons for not taking any concrete steps in this regard till date; and

(c) whether the Central Government is taking any steps in this direction?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH): (a) Yes, Sir.

(b) and (c) The Central Government supports setting up of Regional/District level training centre through State Administrative Training Institutes (ATIs) by providing financial assistance for augmentation of capacity of the training institutions in the form of hardware, software, courseware, networking of training institution and training ware under the Plan Scheme of "Training for All", These institutes are also encouraged and supported for developing case studies, e-learning packages, training films, organizing workshop/seminars etc.

As part of implementation of the recommendation of the 2nd ARC, the allocation under the plan scheme of "Training for All" was raised to ₹ 26 crores in the financial year 2012-13 with an overall outlay of ₹ 127.63 crores for the 12th Five year plan as a whole in comparison to ₹ 18 crores in the terminal year of the 11th Five Year Plan.

Change in training system due to terrorism and naxalism

†2493. SHRI HARIVANSH: Will the PRIME MINISTER be pleased to state:

(a) the changes carried out in the training system imparted to the administrative officers to curb the growing effect of terrorism and naxalism,

(b) whether the administrative officers are able to complete the training in view of the existing requirement and changes; and

(c) the steps being taken by Government in this direction?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH): (a) The changes carried out in the training system imparted by Sardar Vallabhbhai Patel National Police Academy (SVP NPA), Hyderabad to Indian Police Service Officers Trainees are as follows:

†Original notice of the question was received in Hindi.

- (i) Introduction of a new subject “Internal Security” since 2011.
- (ii) Revision and updation of the subject of “Field Craft and tactics”, and increasing its marks from 50 to 200 since 2011 thus emphasizing the importance of application of knowledge and skills to counter and threat of terrorism/naxalism.
- (iii) Establishment of Special Tactics Wing in the Academy since 2009 which imparts specialized practical training to the Officer Trainees to prepare them for the challenges related to countering terrorism/naxalism;
- (iv) Fine-tuning of the syllabus at micro level on annual basis as per the challenges arising in the field.

(b) Yes, Sir.

(c) The Central Government and its various agencies organize a number of training programmes for Indian Administrative Service officers, Indian Police Service Officers as well as State police and Central Armed Police Force (CAPF) personnel on a continuous basis on various aspects of left wing extremist/terrorist operations. Lal Bahadur Shastri National Academy of Administration, Mussoorie provides inputs on law and order, national security and developmental challenges to the officers. Sardar Vallabhbhai Patel National Police Academy, Hyderabad provides training to senior police officers of various States and CAPFs to fight with the naxalites/terrorists and to face the challenges of internal security. North Eastern Police Academy, Meghalaya provides training on Counter Insurgency and Anti-naxal operations to police officers. Most State police forces have set up their own training institutions also to impart comprehensive training to their forces.

Indian Police Service Officer Trainees are attached with Greyhound training Centre, Hyderabad for Jungle Warfare Training and Central School of Weapons and Tactics (CSWT), Indore for getting advanced training in weapons as a part of their training.

The SVP NPA has also taken the initiative of conducting tailor made tactical courses for various State Police Academies.

Vacant posts of CIC

2494. SHRI RAM KUMAR KASHYAP: Will the PRIME MINISTER be pleased to state:

(a) whether the post of Chief Information Commissioner (CIC) is lying vacant since 23 August, 2014 and if so, measures taken to fill up the post;

(b) whether it is a fact that the departments allocated to the then Chief Information Commissioner are not being looked after by any other Information Commissioner